NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/122/2016

NAME OF THE PETITIONER(S)

: V. Kesavamurthi

NAME OF THE RESPONDENT(S)

: Sands Utility Services Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

RIDHANARAJ

Archana for Thoniyambale kam

ORDER

Shri B Dhanaraj, counsel for petitioner present and filed an application seeking leave of this Tribunal to file rejoinder and served a copy of the same to the other side. Ms Archana, counsel for respondents present and sought time to file reply. Time extended at request to file reply with a direction to serve a copy of the same to the other side prior to the next date of hearing. Put up on 06.04.2017 at

10.30 A.M.

(Ch. Md. Sharief Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)